

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.07.2024 AT 10:30 AM**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Company Petition/42/2023 |
| NAME OF THE COMPANY | Amaravathi Apartments And Villas India Pvt Ltd |
| NAME OF THE PETITIONER(S) | Mr. Goditi Sai Ram Satya |
| NAME OF THE RESPONDENT(S) | Amaravathi Apartments And Villas India Pvt Ltd |
| UNDER SECTION | 241 |

ORDER

Present: Ld. Counsel Dr. S.V. Rama Krishna for the Petitioner.

Heard. Reserved for orders.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)